

(b) whether the responsibility for the incident has been fixed on any personnel of the BSF; and

(c) if so, what action has been taken?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CHENNAMANENI VIDYASAGAR RAO): (a) to (c) The circumstances leading to the death of 16 BSF personnel on the Indo-Bangladesh border have been looked into and no member of BSF personnel is considered responsible for the incident.

Autonomy to the Tribes of Plains of Assam

2267. SHRI URKHAO GWRA BRAHMA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government propose to amend the Sixth Schedule of the constitution to give autonomy to some more tribes of the plains of Assam;

(b) if so, whether all the plains tribal of Assam going to be benefited by it; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI I.D SWAMI): (a) to (c) The Tripartite peace talks to find a solution to Bodo issue in Assam, are continuing. These include a proposal of the Assam Government to create an Autonomous Council under the Sixth Schedule of the Constitution in Bodo dominated areas in a modified form. This will benefit the tribals living only in the proposed BTC area.

CBI cell for Kidnapping

†2268. DR. A.K. PATEL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that CBI has set up a special cell for investigation into the cases of kidnapping of minor girls and boys;

(b) the number of cases registered since the date of its inception and till the end of 2001;

†Original notice of the question was received in Hindi.